

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCHAPPLICATION No. 84/87(F)

(W.P. NO.)

COMMERCIAL COMPLEX, (BDA)
INDIRANAGAR,
BANGALORE-560 038.

DATED: 25/6/87

APPLICANT

Vs

Shri A. Shivarām

TO

1. Shri A. Shivarām
Token No. 812
Mechanical Workshop
Southern Railway
Ashokapuram
Mysore South
Mysore
2. Shri N.R. Naik
Advocate
211, Sri Rama Road
2nd Block, Thyagarajanagar
Bangalore - 560 028
3. The General Manager
Southern Railway
Park Town
Madras - 600 003
4. The Chief Personnel Officer
Southern Railway
Park Town, Madras - 600 003

The GM, Southern Railway & 10 Oms

5. The Works Manager
Ashokapuram Railway Workshop
Mysore South, Mysore
6. Shri Eswarachari
Token No. 903
7. Shri Nagaraj M
Token No. 909
8. Shri M.S. Umashankar
Token No. 913
9. Shri G. Munivannan
Token No. 919
10. Shri M.V. Radhakrishna
Token No. 921
11. Shri P. Nanjappa
Token No. 871
12. Shri S. Nagendra
Token No. 862
13. Shri L. Krishna Murthy
Token No. 814

(Sl Nos. 6 to 13 - Mechanical Workshop,
BENCH IN APPLICATION NO. 84/87(F)
ORDER PASSED BY THE Ashokapuram Rail-
way Workshop,Mysore South
Mysore)

Please find enclosed herewith the copy of the Order
passed by this Tribunal in the above said Application on
10-6-87

14. Shri K.V. Lakshmanachar
No. 4, 5th Cross
Briand Square Police Qrs
Mysore Road
Bangalore - 560 002

ENCL: As above.

15. Shri M.C. Narasimhan
Advocate
No. 85, VI Cross, IV Main
Malleswaram, Bangalore - 560 003

For DEPUTY REGISTRAR
(JUDICIAL)Shrs
CLPlease
not
10/6/87
not

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE

DATED THIS THE 10TH DAY OF JUNE, 1987.

PRESENT:

Hon'ble Mr. Justice K.S.Puttaswamy,

.. Vice-Chairman.

And:

Hon'ble Mr.L.H.A.Rego.

.. Member(A)

APPLICATION NUMBER 84 OF 1987.

A.Shivaram,
S/o Annegowda, Aged 36 years,
Token No.812, Mechanical Workshop,
Ashokapura, Mysore South,
Mysore.

..Applicant.

(By Sri M.R.Naik, Advocate)

v.

1. Union of India,
represented by the General Manger,
Southern Railway, Park Town,
Madras-3.
2. The Chief Personnel Officer,
Southern Railway,
Park Town, Madras-03.
3. The Works Manager,
Ashokapura Railway Workshop,
Mysore South, Mysore.
4. Sri Eswarachari, Major, T.No.903.
5. Sri Nagaraj, M., Major, T.No.909.
6. Sri M.S.Umeshankar, Major, T.No.913.
7. Sri G.Munivannan, Major, T.No.919.
8. Sri M.v.Radhakrishna, Major, T.No.921.
9. Sri P.Nanjappa (SC), Major, T.No.871.
10. Sri S.Nagendra (ST) Major, T.No.862.
11. Sri L.Krishna Murthy, Major, T.No.814.

Sl.No.4 to 11 are working in
Mechanical Workshop, Ashokpuram Railway
Workshop, Mysore South, Mysore.

.. Respondents.

(By Sri K.V.Lakshmanachar, Advocate for R1 to R3)

(By Sri M.C.Narasimha, Advocate for R4 to R11 Absent).

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This application coming on for hearing this day, Vice-Chairman made
the following:



O R D E R

In this application made under Section 19 of the Administrative Tribunals Act, 1985, the applicant has challenged order No. 35/87 in No. S/P-535/V-B Sony dated 2-2-1987 of the Works Manager, Mechanical Workshop, Ashokapuram Railway Workshop, Mysore in so far as it directs his reversion from the post of Skilled artisan Grade-II carrying a time scale of Rs. 1200-1800 to Grade-III carrying a time scale of Rs. 950-1500 on diverse grounds.

2. After this case was heard at some length Sri N.R.Naik, learned counsel for the applicant, prays for permission to withdraw this application with liberty reserved to the applicant to challenge the re-classification award (Railway Workers Classification Tribunal Award), certain rules and orders touching on earlier promotions as also the order of reversion made against him. We consider it proper to grant this request of Sri Naik. We, therefore, grant the permission sought by the applicant and dismiss this application as withdrawn by him. No costs.

3. We do hope and trust that respondents 1 to 3 and such other officers who are in custody of the relevant records will furnish copies of them to the applicant and others to file their fresh applications before this Tribunal.



bsg/np.

Sd/-
VICE-CHAIRMAN

10/6/87

-True Copy-

Sd/-
MEMBER(A).
10/6/87

R. Jayaram 25/6/87
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE